

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**IA 15 of 2021 in CP(IB) 78/NCLT/AHM/2018**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2021**

Name of the Company: Mamta Sandeep Khandelwal  
V/s  
Kiran Shah Liquidator of Hardik  
Industrial Corporation Pvt Ltd  
Section 60 (5) of the Insolvency and Bankruptcy  
Code, 2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER**

Advocate, Mr. Arjun Sheth appeared on behalf of Applicant.


Liquidator, Mr. Kiran Shah is present in person.

Two weeks' time is granted to file reply by serving advance copy to the other side.

List the matter on 17.02.2021

  
**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER TECHNICAL**

Dated this the 15th day of January, 2021

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**